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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. No. 39/14/NCLT/AHM/2018

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.04.2018**

Name of the Company: SVG Fashions Ltd.

Section of the Companies Act: Section 14 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

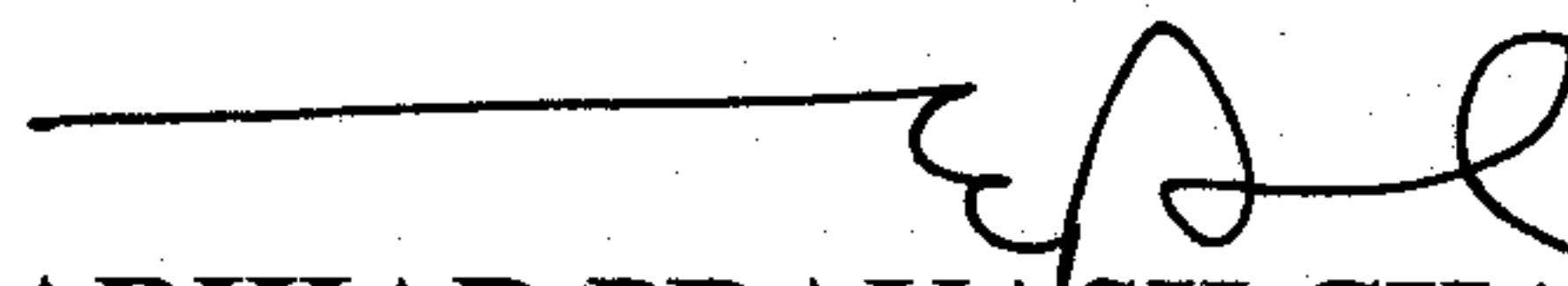
ORDER

None is present for the Petitioner.

The matter be listed on 09.05.2018



**MANORAMA KUMARI
MEMBER JUDICIAL**



**HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL**

Dated this the 06th day of April, 2018.